BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.416/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M

Name of the Company		Zee Entertainment Ente	rprise Ltd	
		Pleroma Consulting Pvt	Ltd	
Under Section		8 & 9 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
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.2.	AGNESNO	on CHOUDOURS	let lin	Phandle
				R Angyh.
3.,	KAMALA	NOU SENEMPTA	Regulat.	(mud)

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List the matter on 10/10/2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)